

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2006

Dated : July 24 , 2007

Present:

Hon'ble Mr.Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member

Sakthi Sugars Ltd.

V/s.

Tamil Nadu Electricity Regulatory Commission & Anr.

-Appellant(s)

-Respondent(s)

Counsel for the Appellant(s) : Mr. G. Prabhakar

Counsel for the Respondent(s) : Mr. Ramji Srinivasan and Ms. Mandakini Singh
for TNEB
Mr. G. Umopathy with Mr. A.Leo G. Rozario
for TNERC

ORDER

This appeal is covered by the decision rendered in appeal nos. 106,120,121,123 and 124 of 2006 dated May 18, 2007. Accordingly, the appeal is disposed of in terms of our order dated May 18, 2007 in the aforesaid appeals.

(A.A. Khan)
Technical Member

(Anil Dev Singh)
Chairperson